

SUPREME COURT OF INDIA

Record of Proceedings

Union of India & Ors

Vs.

C.A.No.6620of2003

(Mahindra & Mahindra Ltd J.)

09.05.2014

JUDGEMENT

Mahindra,J.

Hon'ble Mr. Justice Sudhansu Jyoti Mukhopadhaya pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice J. Chelameswar. The appeal is allowed in terms of the signed reportable judgment. [Meenakshi] [Usha Sharma] Court Master Court Master Signed reportable judgment is placed on the file.